

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

4) IA/3304/2022
C.P. (IB)/800(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H.V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: DBS Bank India Ltd

VS

Saisons Trade and Industry Pvt Ltd

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA 3304/2022:

Mr. Aadil Khan a/w Mr. Shashank Agarwal, Advocates appearing for the Resolution Professional/ Applicant is present through virtual hearing. There is no representation in behalf of Respondent.

Counsel appearing for the Applicant is directed to issue notice to the Respondent. The Applicant shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report, E-mail, etc. at least two days before the next date of hearing in hard copy directly with the court officer.

The Registry is also directed to issue notice to the Respondent and shall submit service report along with notice copy sent to Respondent, postal receipt, track report/acknowledgement.

List this matter on **05.12.2022**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H.V. SUBBA RAO
Member (Judicial)

/n/